

DIVISION BENCH

S-13

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/100(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th July, 2021, 10:30 A.M

Name of the Company	MAA JAGDAMBIKA CONSTRUCTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES PATNA		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Mr. Abishek Sikdar, Advocate] For petitioner
2. Ms. Pallavi Das, Advocate]

ORDER

1. Ld. Counsel for the petitioner present.
2. Issue notice to the Registrar of Companies, Bihar.
3. List this matter on 26/08/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.